NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 SI. No. 45/ 2017	- , ,	Hearing	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Manjajga:	Petitioner	Mer
	9449556355		
٦.	ANDRE PETER FOR G. SAGAR ASSOCIATES	RESPONDENT	A
2 · · · · · · · · · · · · · · · · · · ·		(CS) (CINDENT)	

The matter is listed today for admission. Counsel for respondent is present. Counsel for petitioner is also present. Counsel for petitioner requested adjournment.

List it on 30.10.2017.

MEMBER (J)